

NOTIFICATION No. 186 / 2016

Thiru N.Sivathanu, II Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.1242, Home (Courts-II) Department, dated 08.12.2016 is transferred and posted as I Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

Tmt. Iruzan Poonguzhali, III Additional Principal Judge, Family Court, Chennai, who has been appointed on transfer as II Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.1242, Home (Courts-II) Department, dated 08.12.2016 is transferred and posted as II Additional Principal Judge, Family Court, Chennai, vice Thiru N.Sivathanu, transferred.

Tmt. D.Leelavathi, XVII Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as III Additional Principal Judge, Family Court, Chennai in G.O.(D.).No.1242, Home (Courts-II) Department, dated 08.12.2016 is transferred and posted as III Additional Principal Judge, Family Court, Chennai, vice Tmt. Iruzan Poonguzhali, transferred.

Thiru A.Subramanian, Chairman, Permanent Lok Adalat, Krishnagiri, who has been appointed on transfer as Judge, Family Court, Sivagangai in G.O.(D.).No.1242, Home (Courts-II) Department, dated 08.12.2016 is transferred and posted as Judge, Family Court, Sivagangai, in the existing vacancy.

Tmt.K.Arivoli, I Additional District Judge, Cuddalore is transferred and posted as Chairman, Permanent Lok Adalat, Krishnagiri vice Thiru A.Subramanian, transferred.

To

1. The Officers concerned.
2. The Offices of the Officers of concerned.
3. The I Additional Principal Judge, Family Court, Chennai.
4. The Judge, Family Court, Sivagangai.
5. The Principal Judge, City Civil Court, Chennai.
6. The Principal Judge, Family Court, Chennai.
7. The Principal District Judges, Krishnagiri / Cuddalore.
8. The District Judge, Sivagangai.
9. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Treasury Officer, Krishnagiri / Sivagangai / Cuddalore.

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges - Transfer and Postings -
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 186 / 2016, dated : 16.12.2016.

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Tmt. D.Leelavathi, XVII Additional Judge, City Civil Court, Chennai, who has been transferred and posted as III Additional Principal Judge, Family Court, Chennai, in the High Court's Notification cited above, is required to hand over charge of her post to any of the nearest Additional Judge, City Civil Court, Chennai, immediately, on 16.12.2016 A.N., and take charge of the post of III Additional Principal Judge, Family Court Chennai from Tmt. Irusan Poonguzhali, III Additional Principal Judge, Family Court, Chennai, immediately, on the same day.

On relief, Tmt. Irusan Poonguzhali, who has been transferred and posted as II Additional Principal Judge, Family Court, Chennai, in the High Court's Notification cited above, is required to take charge of the post of II Additional Principal Judge, Family Court, Chennai, from Thiru N.Sivathanu, II Additional Principal Judge, Family Court, Chennai, immediately, on the same day.

On relief, Thiru N.Sivathanu, who has been transferred and posted as I Additional Principal Judge, Family Court, Chennai, in the High Court's Notification cited above, is required to take charge of the post of I Additional Principal Judge, Family Court, Chennai, immediately, on the same day.

Thiru A.Subramanian, Chairman, Permanent Lok Adalat, Krishnagiri, who has been transferred and posted as Judge, Family Court, Sivangai, in the High Court's Notification cited above, is required to hand over charge of his post to any of the nearest District Judge, immediately, on 16.12.2016 A.N., and take charge of the post of Judge, Family Court, Sivangai, immediately, without availing full joining time.

Tmt. K.Arivoli, I Additional District Judge, Cuddalore, who has been transferred and posted as Chairman, Permanent Lok Adalat, Krishnagiri, in the High Court's Notification cited above, is required to hand over charge of her post to the Sessions Judge, Mahila Court, Cuddalore, immediately, on 16.12.2016 A.N., and take charge of the post of Chairman, Permanent Lok Adalat, Krishnagiri, immediately, without availing full joining time.

The officers who relieve the Officers under transfer are required to hold full additional charge of their respective additional posts, till successors takes charge / until further orders.

**HIGH COURT, MADRAS.
DATED: 16.12.2016.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**

To

1. The Officers concerned.
2. The Offices of the Officers of concerned.
3. The I Additional Principal Judge, Family Court, Chennai.
4. The Judge, Family Court, Sivagangai.
5. The Sessions Judge, Mahila Court, Cuddalore.
6. The Principal Judge, City Civil Court, Chennai.
7. The Principal Judge, Family Court, Chennai.
8. The Principal District Judges, Krishnagiri / Cuddalore.
9. The District Judge, Sivagangai.
10. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
11. The Pay and Accounts Officer, High Court, Madras.
12. The Treasury Officer, Krishnagiri / Sivagangai / Cuddalore.